

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MARCH 2019**(data as on 08.04.2019)**

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	12	379
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	115	122	3450
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	15	6	780
BONDED LABOUR (Inc. Code 601)	37	22	1136
CHILDREN (Inc. Code 100-112)	80	71	632
WOMEN (Inc. Code 1300-1314)	629	635	2368
SC/ST/OBC (Inc. Code 1900-1904)	199	209	728
OTHERS	4635	4643	10645
TOTAL	5722	5720	20118

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of March 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	0	7	178
Human Rights Defenders	1	2	103

Cases where NHRC recommended Monetary relief during the month of March 2019

Nature of incident	No of Cases	Amount recommended (in Rs.)
EXPLOITATION OF CHILDREN	1	300000
DISAPPEARANCE / MISSING	2	75000
PUBLIC HEALTH HAZARDS	1	100000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	100000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	200000
CUSTODIAL DEATH (Judicial)	6	1200000
HARASSMENT OF PRISONERS	1	200000
BONDED LABOUR	2	325000
ARBITRARY USE OF POWER	1	325000
ABUSE OF POWER	2	800000
FAILURE IN TAKING LAWFUL ACTION	3	175000
ILLEGAL ARREST	2	45000
UNLAWFUL DETENTION	2	200000
NON-PAYMENT OF PENSION/COMPENSATION	1	20000
ABDUCTION, RAPE AND MURDER	1	25000
MISCELLENOUS	1	1000000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	4	750000
ABUSE OF POWER	1	50000
RAPE OF SC/ST/OBC	1	25000
TOTAL	34	5915000